

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1267
TO BE ANSWERED ON 29.07.2026

WOMEN EMPOWERMENT AND CHILD NUTRITION

1267. DR. SATISH POONIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the progress made under Mission Shakti, Saksham Anganwadi & POSHAN 2.0, and Mission Vatsalya for women's empowerment, child nutrition and child protection;
- (b) State-wise details, particularly in Rajasthan, of Anganwadi infrastructure upgraded, implementation of the POSHAN Tracker, adoption of technology-based monitoring and the progress made in reducing malnutrition; and
- (c) State-wise details of children provided Sponsorship Assistance and rehabilitated through Child Care Institutions (CCIs) under Mission Vatsalya?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c) Various schemes implemented by the Ministry of Women & Child Development for women's empowerment, child nutrition and child protection all over the country have been reviewed and clubbed into three Umbrella Missions, viz. (1) Mission Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. Details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): To address the challenges of malnutrition, Anganwadi services, Poshan Abhiyaan and Scheme for Adolescent girls have been subsumed under the umbrella Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0). It is a Centrally Sponsored Mission, where the responsibility for implementation of various activities lies with the States and UTs. The Mission is being implemented in all States and UTs in the country including high burden districts. The Mission includes beneficiaries; Children under 6

years of age, pregnant women, lactating mothers and adolescent girls (age 14-18 years in Aspirational Districts and North-Eastern region).

Further, Supplementary Nutrition is provided to Children (6 months to 6 years), Pregnant Women, Lactating Mothers and Adolescent Girls in accordance with the nutrition norms contained in Schedule-II of the National Food Security Act, 2013. These norms have been revised in January 2023. The old norms were largely calorie-specific; however, the revised norms are more comprehensive and balanced in terms of both quantity and quality of supplementary nutrition based on the principles of diet diversity. Extra Supplementary Nutrition (Take Home Ration) is also provided to Severely Acute Malnourished (SAM) children.

Under Mission Saksham Anganwadi and Poshan 2.0, two lakh Anganwadi Centres (AWCs) located in Government buildings have been sanctioned as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with infrastructure such as LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BALA) paintings. The State/ UT wise details of Anganwadi Centres sanctioned for upgradation into Saksham Anganwadis are annexed at **Annexure-I**.

Under Mission Saksham Anganwadi and Poshan 2.0, the 'Poshan Tracker' digital application has been rolled out as an ICT based governance tool for monitoring and tracking of all activities in the Anganwadi Centres (AWCs), Anganwadi Workers (AWWs) and beneficiaries on defined indicators. It has facilitated monitoring and tracking of near real time activities at nearly 14 lakh AWCs in the whole country. Progress made under Poshan 2.0 for child nutrition indicators is available on Poshan Tracker Dashboard at the given link: <https://www.poshantracker.in/statistics>."

(ii) Mission Shakti: The 'Mission Shakti' aims at strengthening interventions for women safety, security and empowerment. It seeks to focus on proposing strategies for improving convergence across Ministries/ Departments and at different levels of governance. Mission Shakti comprises of two sub-schemes 'Sambal' and 'Samarthya' for safety and security of women and empowerment of women respectively.

The "Samarthya" sub scheme is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP: Hub for Empowerment of Women (HEW).

- **Pradhan Mantri Matru Vandana Yojana (PMMVY)-** Pradhan Mantri Matru Vandana Yojana (PMMVY) is being implemented w.e.f. 01.01.2017 across 35 States and UTs in the country (excluding Telangana, which is under process of onboarding on the PMMVY portal). PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/ Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman

gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl. Benefits amounting to **Rs. 21,118 crores** have been extended to approximately **4.54 crore** women across the country through this scheme since inception of the scheme (01.01.2017) till 20.07.2026.

- **Shakti Sadan-** Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' for women in difficult circumstances and 'Ujjawala Home' for Prevention of Trafficking, have been merged w. e. f. 01.04.2022 and known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home-for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances. For the FY 2025-26, benefits under the scheme have been provided to 42,822 beneficiaries.
- **Sakhi Niwas-** The Sakhi Niwas Scheme (Working Women Hostel) is a demand driven centrally sponsored scheme, under which funds are released directly to the States/UTs for implementation of the scheme and aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and even rural areas where employment opportunity for women exist. For the FY 2025-26, benefits under the scheme have been provided to 56,815 beneficiaries.
- **Palna-** Palna Scheme is implemented with the aim of expanding the outreach of crèches to ensure that women everywhere have the opportunity to work and do not drop out from workforce because of care responsibilities. Palna aims to provide day-care crèche facilities to the children (06 months – 06 years). For the FY 2025-26, benefits under the scheme have been provided to 43,000 beneficiaries.
- **SANKALP: Hub for Empowerment of Women (HEW)** - The SANKALP: HEW (Hub for Empowerment of Women) which functions as a Project Monitoring Unit (PMU) for all components of Mission Shakti. It serves as a single window system to bridge the information and knowledge gap regarding schemes and facilities available for women as well as guide them to avail the benefits and entitlements.

(iii) Mission Vatsalya: The Ministry of Women and Child Development is the nodal Ministry for the administration of Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) which is the primary legislation for ensuring safety, security, dignity and well-being of children and is implemented by all the States and Union Territories. The Act creates statutory structures at the State and District levels which include State Child Protection Society, Child Welfare Committees, Juvenile Justice Boards (JJBs), District Child Protection Units. It also provides for establishment of Child Care Institutions (CCIs).

Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya' in all States and Union Territories on predefined cost sharing basis between the Central and the State Governments to deliver various services for children in difficult circumstances. The scheme provides institutional care and non-institutional care. Child Care Institutions (CCIs) established under the Mission Vatsalya scheme provide, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under Non-Institutional Care Service, support is provided through Sponsorship, Foster Care and After Care.

The scheme also provides for emergency outreach services (24x7x365) for children in difficult circumstances through Child Helpline (1098) which is integrated with Emergency Response Support System-112 (ERSS-112) Helpline of Ministry of Home Affairs.

The State-wise details of beneficiaries supported under Mission Vatsalya during FY 2025-26 are annexed at **Annexure-II**.

Annexure-I

ANNEXURE REFERRED TO IN PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO.1267 FOR 29.07.2026 BY DR. SATISH POONIA REGARDING 'WOMEN EMPOWERMENT AND CHILD NUTRITION'

State-wise AWCs approved for upgradation into Saksham Anganwadis

State and UT	Sanctioned during FY 2022-23	Sanctioned during FY 2023-24	Sanctioned during FY 2024-25	Total sanctioned
Andaman & Nicobar	0	86	54	140
Andhra Pradesh	1,105	1,763	7,090	9,958
Arunachal Pradesh	100	0	52	152
Assam	3,963	815	629	5,407
Bihar	3,566	3,550	4,413	11,529
Chandigarh	0	0	69	69
Chhattisgarh	4,750	1,740	5,000	11,490
Goa	0	24	0	24
Gujarat	1,250	0	11,897	13,147
Haryana	10	0	2,794	2,804
Himachal Pradesh	100	25	905	1,030
Jammu & Kashmir	86	50	202	338
Jharkhand	6,850	0	9,925	16,775
Karnataka	100	178	17,454	17,732
Kerala	250	1,710	2,192	4,152
Ladakh	0	0	14	14
Lakshadweep	0	0	18	18
Madhya Pradesh	2,220	9,486	12,956	24,662
Maharashtra	1,150	589	13,006	14,745
Manipur	30	0	0	30
Meghalaya	100	8	13	121
Mizoram	100	988	512	1,600
Nagaland	100	49	0	149
Odisha	6,000	1,084	5,056	12,140
Puducherry	0	65	70	135
Punjab	100	0	253	353

Rajasthan	213	340	2,961	3,514
Sikkim	100	335	0	435
Tamil Nadu	800	5,590	5,582	11,972
Telangana	500	3,529	979	5,008
Tripura	200	245	29	474
Uttar Pradesh	2,349	17,845	3,503	23,697
Uttarakhand	350	213	264	827
West Bengal	4,750	609	0	5,359
Total	41192	50916	107892	200000

Annexure-II**ANNEXURE REFERRED TO IN PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO.1267 FOR 29.07.2026 BY DR. SATISH POONIA REGARDING 'WOMEN EMPOWERMENT AND CHILD NUTRITION'****State-wise details of beneficiaries supported under Mission Vatsalya during FY 2025-26**

S. No.	States and Union Territories	Beneficiaries under Institutional Care	Beneficiaries under Non-Institutional Care
1	Andhra Pradesh	2284	14187
2	Arunachal Pradesh	222	1318
3	Assam	2036	2400
4	Bihar	3228	6001
5	Chhattisgarh	1714	1550
6	Goa	405	93
7	Gujarat	2987	466
8	Haryana	960	880
9	Himachal Pradesh	1312	2028
10	Jammu and Kashmir	1870	5092
11	Jharkhand	1765	6793
12	Karnataka	2853	18673
13	Kerala	1370	2182
14	Madhya Pradesh	2392	20572
15	Maharashtra	4185	32520
16	Manipur	2555	1932
17	Meghalaya	993	1285
18	Mizoram	1742	2011
19	Nagaland	663	789
20	Odisha	7311	5545

21	Punjab	543	2483
22	Rajasthan	4629	359
23	Sikkim	725	427
24	Tamil Nadu	11217	8116
25	Telangana	2465	7287
26	Tripura	1235	2059
27	Uttar Pradesh	5125	15000
28	Uttarakhand	909	1631
29	West Bengal	7725	4125
30	Andaman & Nicobar	264	25
31	Chandigarh	370	350
32	Dadra & Nagar Haveli and Daman & Diu	58	815
33	Ladakh	96	482
34	Lakshadweep	0	20
35	National Capital Territory of Delhi	1630	846
36	Puducherry	673	256
Total		80511	170598
